

DAILY BOARD

H.H.J. SHRI. MILIND V. KURTADIKAR
C.R. NO.42

DATE : 31-07-2020

Sr. No.	Case No.	Parties Name	Stage	Next Date
1	NDPS S CASE 100180/2019	Union Of India, Narcotics Control Bureau Vs Abdul Razak @ Rehman S/o Abdul Khader UdheenKunhi	Order	
2	REMAND APPLN NDPS 100471/2020	STATE GOVERNMENT Ghatkopar P. Station Vs Hrishikesh @ Aplesh Rajendra Pekhle	Appearance	
3	REMAND APPLN NDPS 100492/2020	Andheir PS VS Gullu Mohd. Shaikh		
4	REMAND APPLN NDPS 100494/2020	Nagpada PS VS Rehan Qureshi		